

MINUTES OF THE MEETING NO. 8 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 29.11.2016 AT 3.00 AM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 8 (2016-17) of EXIM Facilitation Committee (EFC) was held on 29.11.2016 at 3.00 P.M. in Room No. 12, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

(i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare

In attendance:

- (i) Shri J.V. Patil, Addl. DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 35 applications were considered by the EFC, out of which 05 cases were approved, 03 cases to be put up on file and 27 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department. The decision of the Committee is indicated in the tabulated statement given below:

TOTAL CASES: 35

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

1.	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB valu of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of Certificate of Origin (COO) by the PCCF, Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is awaited.
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2	M/s. Om Beads Pvt.Ltd., B'lore. F.No. 01/91/110/69/AM17/EC	253.96 Kgs. of Hand Decorated Wooden Handicraft Red Sanders Beads Mala 528 Nos. for FOB Value USD 25154.	23.08.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015- SU(Vol.VI) dated 28.11.2016 has informed that they have forwarded the case to Wildlife Division, for their NOC, which is awaited.	
3	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/88/AM17/EC	15000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 15000000 to 75000000 .	01.09.2016	The EFC discussed the NOC/ comments received from MOEF&CC (Ozone Cell) and decided to process the case on file for approval / perusal of DG before issue of permission.	
4	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/89/AM17/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 3000000 to 15000000 .	01.09.2016	-Do-	
5.	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/94/AM17/EC	300 MT Bromotrifluorometh ane/Halon-1301 for FOB Value USD 3 to 6 million	15.09.2016	-Do-	
6.	M/s SRF Limited, Gurgoan F.No. 01/91/110/93/AM17/EC	10800 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2017 for FOB value of between USD 12420000 and USD 59400000	14.09.2016	Deferred due to want of comments / NOC from MOEF&CC. Additional information called for by MOEF&CC vide O.M. dated 08.11.2016, has also been supplied to MOEF&CC on 16.11.2016.	
7	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of comments / NOC from MOEF&CC. Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending.	
8	M/s JIL Impex, Chennai F.No.01/91/171/61/AM-17/EC	48.600 CBN Teak sawn Timber made exclusively out of imported Logs for FOB value of USD 37443	07.10.2016	Deferred due to want of comments / NOC from MOEF&CC.	
9	M/s. Marine Solutions, Gujarat F.No. 01/91/110/136/AM17/EC	30 MT Halon- 1301 for FOB Value USD 825000	25.10.2016	Deferred due to want of comments / NOC from MOEF&CC.	

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10	M/s Navin Fluorine International Limited F.No. 01/91/110/138/AM17/EC	8000 MT of Mono chloro Di-Fluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22)	21.10.2016	Deferred due to want of comments / NOC from MOEF&CC. Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending.
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DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES

11	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value USD 377000	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 19.09.2016 is reported to be pending from the firm.
12	M/s Equestrian Federation of India (Ms. Shruti Vora National Dressage) Delhi Cantt. F.No.01/91/171/27/AM15/EC	Two Horses namely Akira and Denightron for total FOB value of Nil	08.08.2016	Approved as per the NOC from DoAHF&F vide O.M. No. 102-120/2011-Trade dated 26.10.2016 for permanent retention of 2 ill Horses namely Akira and Denightron in Germany by Equestrian Federation of India (EFI). The retention is, however, subject to fulfillment of necessary sanitary or otherwise condition of that country where horses are to be exported. The Committee decided that the EFI (Ms. Shruti Vora National Dressage) Delhi Cantt. may be instructed to submit a report in this regard to DoAHF&F and DGFT.
13	M/s Kinal Global Care Private Limited, Navi Mumbai. F.No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000	09.08.2016 received on 18.08.2016	Deferred due to want of comments / NOC from DoAHF&F.
14	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 is reported to be pending from the firm.
15	M/s NDDDB Dairy Service, New Delhi F.No.01/91/110/99/AM17/EC	(total 40000 Nos. of Bovine Semen) 10,000 Nos. of Bovine Semen-Murrah FS Doses and 30000 Nos. of Bovine Semen - Red Sindhi FS Doses for total FOB value USD 100000	06.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 is reported to be pending from the firm..

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16	M/s Genus Breeding India Pvt. Ltd., New Delhi F.No.01/91/110/132/AM17/EC	5100 Unit frozen Bovine semen for FOB value of USD 91080	28.10.2016	Deferred due to want of NOC from DAHDF.	comments /
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MINISTRY OF MINES

17	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from Ministry of Mines.	comments /
18	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand), USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.	comments /
19	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of NOC from Ministry of Mines.	comments /
20	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines.	
21	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines.	comments /

MINISTRY OF AGRICULTURE AND FARMES WELFARE (Seed Cases)

22	M/s Abdul Majid Sarkar and Sons, West Bangal. F.No.01/91/110/134/AM17/EC	15 MTs Onion Seeds Red for FOB value of Rs. 19,80,0000	25.10.2016	Deferred. The firm has not so far carried out deficiency observed in its application.	
23	M/s Hassiem Trading Corporation, West Bangal. F.No.01/91/110/133/AM17/EC	2625 kgs Onion Seeds Red for FOB value of I Rs.1017291	25.10.2016	Deferred due to want of fresh comments / NOC of DoAC&FW.	
24	M/s S.K Trading, Co. West Bangal F.No.01/91/110/135/AM17/EC	2625 Kgs vegetable Seeds for Sowing for FOB value of Rs. 1017225	25.10.2016	Deferred. The firm has not so far carried out deficiency observed in its application	

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25	M/s. Bharat Nursery Pvt. Ltd, 60A Arabindo Sarani, Kolkata – 700005. F.No.01/91/110/141/AM17/EC	1210 MT Certified Jute Seeds cv. J.R.O.- 524 for FOB value of USD 15,12,500	24.10.2016 received on 07.11.2016	Deferred due to want of comments/NOC from DoAC&FW.
26	M/s Siddhartha & Co. Siliguri West Bangal-734005 F.No.01/91/110/146/AM17/EC	1500 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 2,25,00000/-	04.11.2016 received on 15.11.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 28.11.2016 for export of 1500 MTs Non Basmati Rice Paddy other than seed quality. Subject to submission of undertaking by the firm as per the text provided by DoAC&FW
27	M/s BASF India Limited, New Delhi F.No.01/91/110/140/AM-17/EC	400 MT Librel – different grades for FOB value US\$ 1801801	04.11.2016	Deferred due to want of comments/NOC from DoAC&FW (INM Division).
28	M/s Dev Traders, Jogbani, Araria, Bihar F.No.01/91/110/149/AM17/EC	5100 MT Non- Basmati Rice Paddy (other than seed quality) for FOB Value of Rs. 76500000/-	15.11.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 28.11.2016 for export of 5100 MTs Non Basmati Rice Paddy other than seed quality. Subject to submission of undertaking by the firm as per the text provided by DoAC&FW.
29	M/s. Jyoti Biotech Pvt. Ltd., Kolkata F.No.01/91/110/153 /AM17/EC	960 MT of certified Jute Seeds cv. J.R.O.-524 FOB value USD 1056000	31.10.2016 (received on 21.11.2016)	Deferred due to want of comments/NOC from DoAC&FW.
30	M/s Bankim Prosad Ghosh Seeds Private Limited, Howrah 01/91/110/154 /AM-17/EC	300 MT Jute Seeds: HRO-524 - US\$ 75000	03.03.2016 (received on 18.11.2016)	Deferred due to want of comments/NOC from DoAC&FW.
31	M/s Kalash Seeds Pvt. Ltd., Jalna (Maharashtra) F.No.01/91/110/155/AM17/EC	9.5 MTs Hybrid Onion Seed - for FOB value of (US\$ 195000)	01.04.2016 (received on 18.11.2016)	Approved as per the NOC from DAC&FW vide O.M. No. 1-92/2016- SD.IV (216 th EXIM-8) dated 11.11.2016 for export of 9.5 MTs Hybrid Onion Seed, subject to conditions.
32	M/s Balajee Enterprises, Bihar F.No.01/91/110/157/AM17/EC	10000 MTs Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 15,00,00,000/-	24.11.2016 received on 28.11.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015- SD.IV (Pt.) dated 28.11.2016 for export of 10000 MTs Non Basmati Rice Paddy other than seed quality. Subject to submission of undertaking by the firm as per the text provided by DoAC&FW.

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DEPARTMENT OF FERTILIZERS

33	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value USD 15000	26.04.2016	Deferred due to want of comments /NOC from Department of Fertilizers.
34	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.

MINISTRY OF HOME AFFAIRS

35	Addl., DGP, Operational (Octopus), Govt. of Andhra Pradesh F.No.01/91/110/128/AM-17/EC	12 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 7985.116	26.09.2016	Deferred due to want of comments/NOC from Ministry of Home Affairs Chairman directed to take up the matter further with MHA and put up status on file.
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